

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 261
TO BE ANSWERED ON THE 04TH FEBRUARY, 2025

PARAMPARAGAT KRISHI VIKAS YOJANA

261. SHRI ARVIND DHARMAPURI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken to promote organic farming under the Paramparagat Krishi Vikas Yojana, alongwith the scheme's coverage;
- (b) the details of Farmer Producer Organizations (FPOs) that have been registered so far under the central scheme, and the challenges that are being faced in their implementation; and
- (c) the status of the PM-Kisan Maandhan Yojana, and the number of farmers are currently receiving pensions under the scheme, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Government is promoting organic farming Paramparagat Krishi Vikas Yojana (PKVY), a component of Pradhan Mantri- Rashtriya Krishi Vikas Yojana (PM-RKVY). The PKVY scheme provides end-to-end support to organic farmers i.e. from production to processing, certification and marketing in cluster based approach. The primary focus of the scheme is to form organic clusters (other than North Eastern States) to help them to create a supply chain.

Under PKVY, States/UTs are provided financial assistance of Rs. 31,500/ha for 3 years in the organic clusters out of which, Rs. 15,000/ha is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 4,500/ha for 3 years is provided for marketing, packaging, branding, value addition etc. Rs. 3,000/ha for 3 years is provided for certification and residue analysis. Assistance is also provided @Rs. 9,000/ha for 3 years for training and capacity building. Since 2015-16, under PKVY, 14.99 lakh ha area has been covered under organic farming by developing 52289 clusters involving 25.30 lakh farmers.

(b): As on 31.12.2024, 9268 Farmers Producer Organizations (FPOs) have been registered under the Central Sector scheme for "Formation and Promotion of 10,000 FPOs". Farmer's collectives face challenges of sourcing inputs, credit and marketing. The scheme addresses these with FPO management support, matching equity grant, credit guarantee fund and also marketing support by Community Based Business Organisations (CBBOs) that support FPOs.

(c): Under Pradhan Mantri Kisan Maandhan Yojana (PMKMY), was implemented in 2019. The maximum age for enrollment limit is 40 years and minimum fixed pension of Rs. 3000/- per month will be due once the enrolled farmers attain the age of 60. As of 25/11/2024, a total of 24.66 lakh farmers have been enrolled, they are not eligible for pension.
